Name of the Corporate Debtor: Galore Developers Private Limited; Date of Commencement of CIRP; 09-02-2024; List of Creditors as on: 10-03-2025; Name of IP: Mr. ManojKumar Babulal Agarwal; Process Number: 1; Last 5 digitor registration number: 11613

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	195	1001976712	195	491488306	42.28		126607414	383880992	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	37	153895914	37	113453184	9.76		8900436	31542294	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3473382477	2	512542365	44.09		2960840112		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	44042526	2	40066888	3.45		3975638		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	8793855	3	4945971	0.43		347884	3500000	Annexure 9
Total		239	4682091484	239	1162496714	100.00	0	3100671484	418923286	